

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 15-02-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

IN THE MATTER OF : Srinivasa Balaji Paper Pvt Ltd

PETITION NUMBER : TCP/44/2016

APPLICATION NUMBER : a) IA/439/2019
b) EA/1/2019

ORDER

Ld. Counsel Ms. Jayalakshmi appears for the Petitioner. Ld. Counsel Mr. Manoj Gopalakrishnan appears for the Respondent.

In this case chartered accountant is yet to submit his comments on his valuation report.

The Auditor is directed to submit his comments within 2 weeks.

List the applications for hearing on **23.04.2024**.

**-Sd-
RAVICHANDRAN RAMASAMY
Member (Technical)**

**-Sd-
JYOTI KUMAR TRIPATHI
Member (Judicial)**

Phk